

DB

A

49/5/08

Decided on
4/10/201

OA 665/2001
(Gr.C, code 9cc)

Sh. A. G. Chalke, Mumbai

Sh. K. P. Pande, Adv.

V/S.

M/o Communications & Arr.

5) 4/10/2001

Per Tribunal
Fixed For AM
on 4/10/2001

YV
for Dy. Registrar

Date NET

Phelan
24/9/001

Ld. counsel Shri K.P. Pandey
is present for the Applicant
and is heard on the O.A. He
submits that he would like to
withdraw the O.A. and file
revised/better pleadings.

The O.A. is disposed of
as withdrawn with liberty provided
to the applicant to file fresh
O.A. No costs.

Signature
(S.K. Jain)
MCA

B. Bahadur
(B.N. Bahadur)
MCA

OS

~~Order/Judgement despatched~~
to Appellate Respondent (s)
on 27/10/01 -----

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